

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.82 of 2013

Dated : 30th October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Eastern India Power Tech. Ltd. Appellant (s)

Versus

**Assam Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Manu Seshadri

Counsel for the Respondent (s) : Mr. Heshu Kayina for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing
on **31st October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**